



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,1st September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
10	WA/184/2021 CAVT. NO.05042/021, FIXED	THE SCHOOL SELECTION COMMITTEE OF ABBAS ALI CHOUDHURY MEMORIAL H.S SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. MR F U BARBHUIYA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
16	WP(C)/4297/2021 B/O	PURNA BHANU @ PURNA KHATUN @ PUNYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 01/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
5	Arb.P./16/2021 FIXED	M/S PHURPA TSERING AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. U K NAIR	MR H GUPTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

11	I.A.(Civil)/801/2021 WITH LCR, FIXED in Mat.App./8/2021 <b>WITH</b> Mat.App./8/2021	DIPTI DEVI <b>Versus</b> BALEN SARMA	MR D K BORDOLOI MS. J BAISHYA	
		DIPTI DEVI <b>Versus</b> BALEN SARMA	MR D K BORDOLOI MS. J BAISHYA	MS. S KANUNGOE MS. J CHETTRY

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
43	MFA/22/2011 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/3497/2021 (AS LAST ITEM), BY SLIP	MASUMA KHANOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
29	WP(C)/4296/2021 B/O	ATAUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR GA, ASSAM	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
51	WP(C)/3143/2018	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR. A BHATTACHARYA MR S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. D C BORAH ASSTT.S.G.I.
52	WP(C)/4122/2020	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D J DAS MR. R BHARALI	SC, PNRD MR. M NATH (R2, R3, R4) MR. A ROY (R2, R3) MR. A BHATTACHARJEE (R2)
<b>WITH</b>				
53	WP(C)/1511/2021	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M DEKA MR. D J DAS	SC, PNRD
54	WP(C)/644/2021	BIDHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MR. M CHALIHA	SC, CO OP GA, ASSAM
<b>MOTION</b>				
55	WP(C)/4293/2021 B/O	AMALENDU BHUSAN ROY <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, A G V B
56	WP(C)/4294/2021 B/O	MRINMOY LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR D MAHANTA	GA, ASSAM SC, IRRIGATION
57	WP(C)/4295/2021 B/O	MD. MONSHER ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R CHETRI MR. N BARMAN	SC, PNRD

**ADMISSION**

58	WP(C)/334/2021 FIXED	RABHIJEET SAIKIA <b>Versus</b> MANAGING DIRECTOR OF IDBI BANK AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS MR. M BORAH MR. A KHOUND	MR. M DUTTA
59	WP(C)/1073/2021 FIXED	RANJAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. K R PATGIRI MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA (SC, ASSAM HIGHER SECONDARY EDUCATION)
60	WP(C)/3245/2021 FIXED	GOBINDA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
<b>WITH</b>				
61	WP(C)/2459/2021	SATYANDRA CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	SC, AG SC, FINANCE SC, P H E
62	WP(C)/4040/2021 FIXED	DR. KANDARPA DAS <b>Versus</b> THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U
<b>ORDERS</b>				
63	WP(C)/9248/2019 FIXED	MUSLIMA KHATUN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
64	El.Pet./2/2021 BY SLIP	NAJIR HUSSAIN <b>Versus</b> NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	MR. R P SARMAH (r-1) MR M R ADHIKARI (r-1) MS S P CHETRY (r-1)

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	WP(C)/4162/2021 FIXED	ABDUL HASMAT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
<b>WITH</b>				
43	WP(C)/2963/2021	ABDUL HASMAT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
44	WP(C)/4288/2021 B/O	JHUMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
<b>ADMISSION</b>				
45	WP(C)/3187/2021 FIXED	PHUKAN CHANDRA BOARA <b>Versus</b> STATE OF ASSAM AND 7 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM
46	WP(C)/3277/2021 CAVT. NO.04542/021, FIXED	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
47	WP(C)/3367/2021 CAVT. NO.04492/021, FIXED	JELEKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	MR. B C DAS (R-7 to 13) SC, PNRD GA, ASSAM MR J H SAIKIA (R-7 to 13) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	AB/2561/2021 B/O	MUKUL DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. I U CHOWDHURY	PP, ASSAM
52	AB/2562/2021 B/O	SEKHU DUTTA @ SHEKHAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
53	Bail Appln./2019/2021 FIXED	NASIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS A BEGUM MR S H MAHMUD MS N BORDOLOI MS. P DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
54	AB/1541/2021 FIXED	ROFIQUL ISLAM @ RAKIBUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/309/2021 <b>in</b> AB/1541/2021	BOSIR UDDIN SK @ BSIR UDDIN <b>Versus</b> RAFIQL ISLAM @ RAKIBUL ISLAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. M U MONDAL PP, ASSAM
55	AB/1896/2021 FIXED	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



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**[ For Wednesday,1st September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS.]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021  
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
31	WP(C)/1900/2016 (AT 10:30 AM)	SMTI JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR. T C CHUTIA, ADDL. SR. GA, ASSAM MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
32	WP(C)/3402/2019 (AT 10:30 AM)	JAGADISH KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
<b>WITH</b>				
33	WP(C)/3422/2019	IMRAN HUSSAIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE
<b>WITH</b>				
34	WP(C)/3423/2019	MANABENDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR H SARMA MS. B SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
<b>WITH</b>				
35	WP(C)/4475/2019	SARAT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 01/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021